

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 97/AT/2018

Subject : Application under Section 63 of the Electricity Act, 2003 for adoption of Tariff with respect to the Transmission System being established by Goa- Tanmar Transmission Project Limited.

Date of hearing : 29.5.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Goa- Tanmar Transmission Project Limited (GTTPL)

Respondents : Maharashtra State Electricity Distribution Company Ltd. and Others

Parties present : Shri Pulkit Sharma, Advocate, GTTPL
Shri Sanjay Nayak, PFCCL
Shri N.C. Gupta, PFCCL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petition has been filed under Section 63 of the Electricity Act, 2003 for adoption of transmission charges to establish the transmission system for Goa- Tanmar Transmission Project Limited and requested to adopt the transmission charges.

2. After hearing the learned counsel for the Petitioner, the Commission reserved the order in the petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**